

ANNEXURE C

Name of Corporate Debtor - Kushi InfraTech Private Limited									
FINANCIAL CREDITORS - FORM C									
Date of commencement of CIRP-13.12.2023 List of Creditors as on 03.01.2024									
(A)	(B)	(C)	(D)	(E)	(F)	(G)	(H)	(I)	(J)
Sr. No.	Name of the creditor/claimant (secured/unsecured/contingent)	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Liability as per books of accounts	Total claims by creditors (principal amount) (a)	Amount of claim (Interest) (b)	Total claims by creditors (Other Charges) (c)	Total (a+b+c)	Total Claims admitted (principal amount) (a)
A.	Financial Creditors								Amount of Claim Admitted (Interest) (b)
1	SREI Equipment Finance Limited	No	U70101WB2006PLC19999	NOT AVAILABLE	251,33,45,285	46,90,24,871	21,40,650	2,98,45,10,806	251,33,45,285
TOTAL (A)					251,33,45,285	46,90,24,871	21,40,650	2,98,45,10,806	251,33,45,285
									46,90,24,871
									21,40,650
									2,98,45,10,806
									251,33,45,285
									46,90,24,871
									21,40,650
									2,98,45,10,806
									100%

Notes:  
 1. This list presents claims received as on December 27, 2023, verified as on January 04, 2024, and remains subject to further verification and updation by RP in that regard.  
 2. Figures have been converted into INR from respective currency as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations") as amended from time to time.  
 3. The above-mentioned voting share has been computed on the basis of amounts verified as on date.

